IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(T) No. 4425 of 2020
.....

Van Vrinda Van Construction Private Limited --- --- Petitioner

Versus

Union of India & Ors. -- --- Respondents

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through Video Conferencing

For the Petitioner : Mr. Rahul Lamba, Adv.
For the Respondent-CGST : Mr. Amit Kumar, Adv.

05/25.03.2021 Learned counsel for the petitioner submits that he would file a reply to the counter affidavit of the respondents within two weeks.

Let the matter be listed thereafter in the week of 12th April 2021.

(*Aparesh Kumar Singh, J.)*

(Anubha Rawat Choudhary, J.)

Shamim/